

Memo

1 CFS = Rs. 1/-

Defect further regarding court fee & SR will be done after removal of defect NO. 1.

In time.

Defects:-

- 1) C.c. of decree u/a with A.F. of Rs. 15/- may be filed.
- 2) Court fee of Rs. 5/- is short on Vak.
- 3) A.F. of Rs. 10/- is short on C.c. of Judt. Of Civil Appeal & Original suit.
- 4) Synopsis may be filed.
- 5) Date of decree signed is missing at aggrieved & prayer portion.